NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.27/BB/2018	-	For compliance	252(3)	M/s Chnas Eazzy Market India Private Limited. Vs ROC

NAME (IN CAPITAL) & PHONE NUMBER NO.

SIGNATURE

REPRESENTATION TO WHOM

FERIA SWAMY 9880633630

ORDER

PCS for Petitioner Company is present. He reported that, he has complied all the objections raised by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 08/02/2018.

Member (T)

Member (J)